

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. †3845  
TO BE ANSWERED ON THE 22<sup>ND</sup> DECEMBER, 2015/PAUSHA 1, 1937 (SAKA)

SHORTAGE OF IPS OFFICERS

†3845. SHRI KRUPAL BALAJI TUMANE:  
SHRI MALLIKARJUN KHARGE:  
SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Regular Recruits (RR) in the Indian Police Services (IPS) cadre in the last three years and the current year, State/UT-wise;
- (b) whether there is shortage of IPS officers in the country, if so, the details thereof and the total number of vacancies in the IPS, State/UT-wise;
- (c) whether the Government has taken any steps to fill up all the vacancies of IPS officers and if so, the details thereof;
- (d) the total number of State Police Service officers inducted into the IPS during the said period, State/UT-wise;
- (e) whether there is any legal hurdle in recruitment of police officers from the Armed Forces, Central Armed Police Forces and State Police officers for addressing the said shortage and if so, the action taken by the Government to overcome the legal hurdle; and
- (f) the steps taken by the Government to increase the strength of IPS officers in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

The details of cadre wise vacancies against which recruitments were done through Civil Services Examinations (CSE in short) 2011, 2012 and 2013 are appended at Annexure-"A". DOP&T has allocated Indian Police Service to 150 candidates on the basis of Civil Services Examinations 2014.

Yes Madam. Vacancy position in Indian Police Service as on 01.01.2015 is annexed at Annexure-"B"

(c) to (f): To fill up the vacancies of IPS officers, the batch-size of IPS (direct recruit) has been increased from 88 to 103 from CSE, 2005, to 130 from CSE, 2008 and to 150 from CSE, 2009. The Government has also introduced a third mode of recruitment to the IPS i.e. "Limited Competitive Examination" to recruit 80 candidates annually. Besides the above, the process of appointments to the Indian Police Service by promotion from State Police Service has been accelerated

During the last three years i.e. 2012, 2013 & 2014 a total of 441 State Police Service officers were inducted into the Indian Police Service. During the current year i.e. 2015, 86 SPS officers have been inducted into the Indian Police Service by promotion. Details are appended as Annexure-"C".

In order to mitigate the shortage of IPS officers, the Government has introduced "Limited Competitive Examination" as the third mode of recruitment to IPS officers. Officers of the rank of Dy. SPs of State Police Services, Assistant Commandants of Central Para-military Forces and Captains and Majors of Defence Forces fulfilling certain eligibility criteria are eligible for appearing in the aforesaid examination. However, a large number of Court Cases have been received in this Ministry, UPSC, DoP&T and MoD challenging various aspects of the scheme of this mode of recruitment. At present, the matter is sub-judice.

As replied in part-"c" above.

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Name of the Cadre	No. of Vacancies		
	*CSE-2011	CSE-2012	CSE-2013
AGMUT (UT)	13	11	11
Andhra Pradesh	7	6	7
Assam - Meghalaya	6	7	7
Bihar.	6	8	7
Chhattisgarh	2	4	4
Gujarat	6	6	7
Haryana	3	5	4
Himachal Pradesh	3	3	3
Jammu & Kashmir	3	4	4
Jharkhand	4	5	5
Karnataka	7	7	6
Kerala	4	4	4
Madhya Pradesh	7	9	10
Maharashtra	11	9	9
Manipur- Tripura	6	5	6
Nagaland	6	4	4
Orissa	4	6	5
Punjab	5	5	5
Rajasthan	4	5	5
Sikkim	1	1	0
Tamil Nadu	8	8	8
Uttar Pradesh	18	17	17
Uttarakhand	1	2	2
West Bengal	15	9	10

\* Civil Services Examinations

## STATEWISE STRENGTH OF IPS OFFICERS AS ON 01.01.2015

Annexure-"B"

Sl. No.	State	Sanctioned strength	In position	Posts vacant
01.	Andhra Pradesh	144	118	26
02.	AGMUT	295	242	53
03.	Assam-Meghalaya	188	155	33
04.	Bihar	231	190	41
05.	Chhattisgarh	103	88	15
06.	Gujarat	195	158	37
07.	Haryana	137	106	31
08.	Himachal Pradesh	89	69	20
09.	Jammu & Kashmir	147	98	49
10.	Jharkhand	135	106	29
11.	Karnataka	205	146	59
12.	Kerala	163	124	39
13.	Madhya Pradesh	291	245	46
14.	Maharashtra	302	240	62
15.	Manipur	89	61	28
16.	Nagaland	70	44	26
17.	Odisha	188	109	79
18.	Punjab	172	141	31
19.	Rajasthan	205	179	26
20.	Sikkim	32	28	4
21.	Tamil Nadu	263	216	47
22.	Telangana	112	91	21
23.	Tripura	65	53	12
24.	Uttar Pradesh	517	388	129
25.	Uttarakhand	69	59	10
26.	West Bengal	347	249	98
	2014 batch of IPS probationers		145	-145
		4754	3848	906

STATEWISE APPOINTMENT BY PROMOTION OF STATE POLICE SERVICE  
OFFICERS TO INDIAN POLICE SERVICE OF IPS OFFICERS

Annexure-“C”

Sl. No.	State	2012	2013	2014	2015
01.	Andhra Pradesh	-	-	-	9
02.	AGMUT	-	13	6	1
03.	Assam-Meghalaya	6	7	11	-
04.	Bihar	21	12	-	3
05.	Chhattisgarh	-	10	4	-
06.	Gujarat	17	-	4	-
07.	Haryana	11	7	-	2
08.	Himachal Pradesh	1	4	3	2
09.	Jammu & Kashmir	-	-	-	-
10.	Jharkhand	11	13	1	4
11.	Karnataka	-	-	-	-
12.	Kerala	-	18	5	4
13.	Madhya Pradesh	6	13	6	8
14.	Maharashtra	7	28	17	-
15.	Manipur	-	13	2	1
16.	Nagaland	4	6	-	1
17.	Odisha	-	-	-	-
18.	Punjab	-	14	-	5
19.	Rajasthan	1	27	6	11
20.	Sikkim	-	-	1	-
21.	Tamil Nadu	12	4	3	6
22.	Telangana	-	-	-	-
23.	Tripura	10	-	2	1
24.	Uttar Pradesh	-	15	14	23
25.	Uttarakhand	6	1	1	-
26.	West Bengal	25	8	4	5
	Total	138	213	90	86
	G. Total			441	

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